

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 865-867/2023

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

Date : 08-11-2023 These appeals were called on for hearing today.

For Appellant(s) Mr. Shobhit Dwivedi, Adv.
Mr. Shaurya Suhag, Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s)

Mr. Prabhoo Dayal Tiwari, Adv.
Mr. Surya Kumar, Adv.
Ms. Manisha Tiwari, Adv.
Mr. Radhey Sham, Adv.
Ms. Akanksha Birthare, Adv.
Mr. Sandeep Lamba, Adv.
Mr. Sagar Roy, Adv.
Ms. Shashi Kiran, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 and 2 have already filed the counter affidavit.

Appellant has failed to file fresh particulars and to take fresh steps to effect service on respondent No.3, though last chance was granted.

Hence, the matter be processed for listing before the Hon'ble Judge-in-Chambers, for further directions.

VIVEK SAXENA
Registrar